

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 53 of 2014 & IA-91 of 2014

Dated : 14th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

BSES Yamuna Power Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.
.... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Arijit Maitra
Mr. Dushyant Manocha
Ms. Salmoli Choudhary
Mr. Aashish Gupta

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Ms. Swagatika Sahoo
Ms. Anushree Bardhan
Ms. Poorva Sahegal for R-2
Mr. Arjun Krshnan for R-3
Mr. S.K. Chaturvedi for R-4

ORDER

We have heard the learned counsel for the parties.

Order is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/kt